

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

5

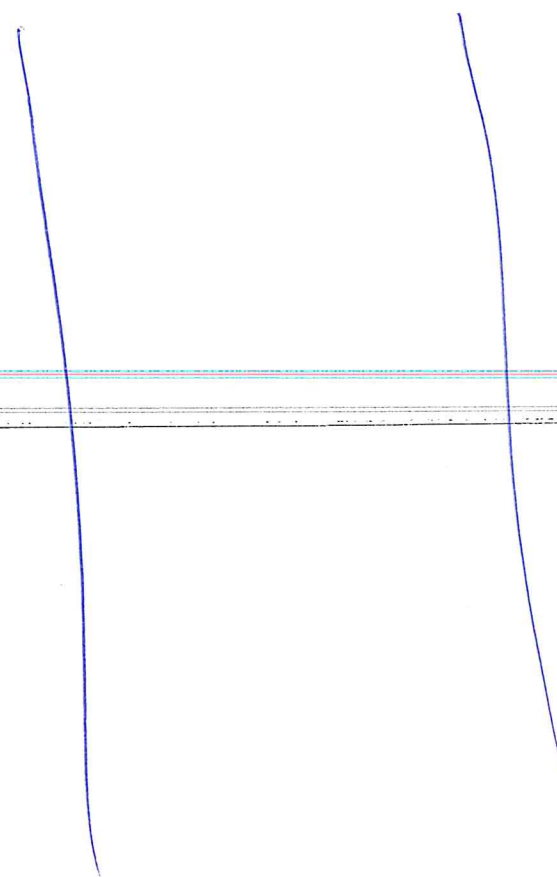
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/ (IB)/2017
NAME OF THE PETITIONER(S) : M.L. VENKATASAMY
NAME OF THE RESPONDENT(S) : HOME FINDERS HOUSING LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.A.S - Richard	Counsel for petitioner	[Signature]
2.	B. SRIVIDYA	Counsel for Respt	[Signature (B. Sri Vidya)]



ORDER

Counsel for the Respondent has submitted memo for settlement and also one Banker's cheque dated 13.09.2017 to the tune of Rs.12 lakh to be drawn on HDFC Bank, the same is handed over to the Counsel for the Petitioner. Therefore, in view of the full and final payment made by the Corporate Debtor, the Application stands **disposed of.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)